## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No.9% (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Dr. G. L. Purohit & Ors. V/s. M/s. Rajasthan Hospitals Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present: Mr. P. K. Mittal, Advocate for the Respondent

## ORDER

Ld. Counsel for the Respondent submits that the decision of the Hon'ble High Court of Rajasthan is still awaited.

In view of the same a request for adjournment is made.

At request adjourned to 12th April, 2018.

(S. K. Mohapatra)
Member (T)

(Ina Malnotra) Member (J)